

ITEM NO.802
(Mentioning)

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2177/2010

ABDUL SAMAD & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 07-12-2023 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Anjani Kumar Mishra, AOR

For Respondent(s) Mr. C. L. Sahu, AOR
Ms. Vanya Gupta , AOR
Mr. Neeraj Shekhar, AOR
Mr. Anuvrat Sharma, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the respondent No. 2, list on
17.01.2024.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR